

(d) the measures proposed to be taken to streamline the present procedure of settlement of simple reimbursement claims of Members, and Government employees if it is found that such procedure takes more than a week?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) (a) and (b) The information is being collect- ed and will be laid on the Table of the House.

(c) As soon as a cheque for reim- bursement is received in the CGHS Office from the Pay and Accounts Office CGHS, intimation is sent to the beneficiary about the receipt of the cheque. He is advised to come to the CGHS Office personally or send his authorised representative to collect the cheque during the specified hours.

(d) Efforts are being continuously made to keep the procedure stream- lined. However, adequate time is necessary for proper scrutiny of the claims for reimbursement, sometimes involving further reference for clari- fications etc.

High Occupancy in Haldia Oil Jetty

11095. SHRI PABITRA MOHAN PRADHAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether in shipping parlance 60 per cent occupancy i.e. 18 days in a month on average is considered fairly busy for every Jetty;

(b) whether in the case of Haldia Oil Jetty the figure is as high as 24-25 days in a month and because of this high occupancy tankers get delayed involving huge cost; and

(c) the reasons for such extraordi- nary delays?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Berth oc- cupancy depends on several factors

such as number of berth available, arrival pattern of ships, maintenance dredging required to keep the des- igned depths, etc. In certain cases, 60 per cent berth occupancy can be considered as fair.

(b) and (c) Average berth occu- pancy at Haldia Oil Jetty was 23 days per month during 1978-79. Cer- tain tankers suffered detentions due to various reasons such as non-avail- ability of berths, navigational constr- aints, irregular availability of tankers, etc. Besides the product tankers call- ing at Haldia have a much lower pumping rate as compared to crude tankers and remain at the berth for longer periods thereby reducing the availability for berth to other vessels.

Free Suburban Card Passes

11096. SHRI KRISHNA CHANDRA HALDER: Will the Minister of RAIL- WAYS be pleased to state:

(a) whether it is a fact that the staff working in Baroda House, New Delhi (H.Q. of the Northern Railway) and residing in Delhi Kishanganj have been allowed the facility of free suburban card passes;

(b) whether it is also a fact that the staff working in the Traffic Ac- counts Office of the Northern and Western Railway at Delhi-1 Kishan- ganj but residing in New Delhi area are denied the same facility; and

(c) if so, the reasons thereof and taken by the Government to end this discrimination?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c) The question of grant of free resi- dential card passes to railway emp- loyees was reviewed in 1963 and it was decided that the existing prac- tice on each railway, as on 14-12-53, might continue. As the employees of Traffic Accounts Offices of Northern and Western Railways residing at Delhi did not enjoy this facility prior to 14-12-1953, the question of granting them free residential card passes did not arise. However, a special dispen-

sation was made in favour of the employees of the Baroda House, Northern Railway, between Delhi Kishanganj and New Delhi/Tilak Bridge.

This question has again been reviewed very recently; the present policy of the Government is not to widen the scope of free travel facility.

Steps taken by the Government to end Catering Department

11097. SHRIMATI AHILYA P. RANGNEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that no uniform policy is being adopted for deputing staff to Catering Department by the Senior Accounts Officers Foreign Traffic Accounts Office, Western Railway at Delhi;

(b) whether any representation in this regard has been received by the F.A. and C.A.O. Church Gate, Bombay; and

(c) if so, steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c). Information is being collected from the Railway and will be laid on the Table of the Sabha.

Dacoity in Gorakhpur Milani Train

11098. SHRI HARIKESH BAHADUR: Will the Minister of RAILWAYS be pleased to state:

(a) whether he is aware of a dacoity in the Gorakhpur Milani train between Kharhata and Tikonia on the night of 5th and 6th January, 1979;

(b) how much cash and valuables have been looted from the passengers by the decoits;

(c) the names of passengers and the amount looted from each of them;

(d) whether Government propose to give them any compensation; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) Cash and valuables amounting to Rs. 24,148 were looted from the passengers.

(c) 1. Shri Rajendra Prasad, Cash Rs. 13,830/- and valuables amounting to Rs. 225/-.

2. Shri S. K. Arora, Cash Rs. 1,120/- and valuables amounting to Rs. 300/-

3. Shri Safi, Cash Rs. 30/-

4. Shri Mohd. Imam, Cash Rs. 300/- and valuables amounting to Rs. 200/-.

5. Shri Parmanand, Cash Rs. 4,200/- and valuables amounting to Rs. 200/-.

6. Shri Safarazali, Cash Rs. 1,507/- and valuables amounting to Rs. 350/-.

7. Shri Kailash Nath, Cash Rs. 104/-.

8. Shri Iqbal Ahmed, Cash Rs. 152/-.

9. Shri Amrej Bahadur, Cash Rs. 30/-.

10. Shri Bipin Kumar, Cash Rs. 500/- and valuables amounting to Rs. 600/-.

11. Shri Mohan, Cash Rs. 205/-.

12. Shri Ayodhya, Cash Rs. 15/- and valuables amounting to Rs. 200/-.

13. Shri Ram Chandra, Cash Rs. 10/-.

14. Shri Kanhaiya Lal, Cash Rs. 20/-.

(d) No.

(e) As per existing rules, no compensation is admissible to victims of such crimes.

Income from Dhanbad Patherdih Bokaro line

11099. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) average daily income from the Dhanbad-Patherdih and Dhanbad-